

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 16.10.2019 (WEDNESDAY)**  
**COURT OF CHAIRPERSON**  
**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3117 of 2019 in Comp. App. (AT) (Ins) No. 1003 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. <b>With</b>	Anup Kumar D. Sayare	
2.	I.A. No. 3116 of 2019 in Comp. App. (AT) (Ins) No. 1004 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank. <b>With</b>	Anup Kumar D. Sayare	
3.	I.A. No. 3119 of 2019 in Comp. App. (AT) (Ins) No. 1005 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	
4.	Comp. App. (AT) (Ins) No. 226 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India <b>With</b>	Henna George	Anup Rawat
5.	Comp. App. (AT) (Ins) No. 227 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India	Arvind Kumar	Anup Rawat
6.	Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Varsha Banerjee	Madhusmita Bora-R1 G. Ananda Selvan-R2
7.	Comp. App (AT) (Ins) No. 731 of 2019	K.R.V. Uday Charan Rao. Vs. Bank of India.	Sourabh Gupta	Ashish Rana-R1
8.	Comp. App (AT) (Ins) No. 898 of 2019	John Varghese Vs. Value Designbuild Pvt. Ltd. & Ors.	Nishtha Khurana	Nikhil Swami-R1 Gowtham Shivshankar-R2
9.	Comp. App. (AT) (Ins) No. 967 of 2019	Vivek Verma. Vs. IPRO Sugar Engineering Pvt Ltd & Anr.	Aaditya Vijay Kumar	
10.	Comp. App. (AT) No. 240 of 2019	State Bank of India & Anr. Vs. Visa Steel Ltd & Anr.	Shantanu Chaturvedi	Rakesh Sinha, Avinash Singh
11.	I.A No 2575 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	Abhijeet Sinha-R2,4&5 Rishi Sood-R5

**For Admission (Fresh Cases)**

12.	Comp. App. (AT) (Ins) No. 1023 of 2019	Punjab National Bank. Vs. Kiran Shah. IRP of ORG Informatics Ltd.	Vikky Dang	
13.	Comp. App. (AT) (Ins) No. 1052 of 2019	Laxmi Kantha Rao Thota. Vs. IRIS Electro Optics Pvt Ltd.	T.N.Durga Prasad	
14.	Comp. App. (AT) (Ins) No. 1053 of 2019	E. Shanmugam. Vs. Bank of India & Ors.	Ranjan Roy Gawai	
15.	Comp. App. (AT) (Ins) No. 1054 of 2019	Ashok Kumar M. Lulla. Vs. Suryaa Chamball Power Ltd & Ors.	Uddyam Mukherjee	Abhishek Anand
16.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors.	Kumar Shashank Shekker	
17.	Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	
18.	Comp. App. (AT) (Ins) No. 1057 of 2019  <b>(With Defects)</b>	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	
19.	Comp. App. (AT) (Ins) No. 1058 of 2019  <b>(With Defects)</b>	IRK Raju. Vs. Immaneni Eswara Rao & Ors.	Ashish Verma	
20.	Comp. App. (AT) (Ins) No. 1059 of 2019  <b>(With Defects)</b>	Intec Capital Ltd. Vs. Rajesh Lohia. IRP & Ors.	Ketan Madan	
21.	Comp. App. (AT) (Ins) No. 1060 of 2019	Aliasgar Mohammed Lokhandwala. Vs. Dalmia Group Holdings.	Bhavya Sethi	
22.	Comp. App. (AT) (Ins) No. 1061 of 2019	Aliasgar Mohammed Lokhandwala. Vs. Dalmia Group Holdings.	Bhavya Sethi	
23.	Comp. App. (AT) (Ins) No. 1062 of 2019	R.P. of SEL Manufacturing Company Ltd. Vs. Committee of Creditaors of SEL Manufacturing Ltd. & Ors.	Ananya Ghosh	
24.	Comp. App. (AT) (Ins) No. 1063 of 2019  <b>(With Defects)</b>	GSEC Ltd. Vs. Fenil Bharatbhai Shah & Anr.	Ravi Pratap	

25.	Comp. App. (AT) (Ins) No. 1064 of 2019  <b>(With Defects)</b>	Supraja Textiles Pvt Ltd. Vs. --	Mohan Raj	
26.	Comp. App. (AT) (Ins) No. 1065 of 2019	Sanjeev Sharma Vs. Aamir Jamal & Anr.	Himanshu Tyagi	
27.	Comp. App. (AT) No. 264 of 2019	Priya Fabricator Pvt Ltd. Vs. The Registrar of Companies, Pune.	Anirban Tripathy	Kamal Kant Jha Prabhakar Thakur
28.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors.	Anirudh	
29.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors.	Anirudh	
30.	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors.	Anirudh	
31.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors.	Anirudh	
32.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors.	Anirudh	
33.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors.	Anirudh	
34.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors.	Anirudh	
35.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors	Anirudh	
36.	Comp. App. (AT) No. 281 of 2019  <b>(With Defects)</b>	Mangala Y. Nakade Vs. Shree basveshware Agro Food Processing Ltd. & Ors.	Iswar Mohapatra	
37.	Comp. App. (AT) No. 282 of 2019  <b>(With Defects)</b>	A Ramasubbu Vs. Anra Pharmaceuticals Pvt. Ltd. & Ors.	M.A. Chinnaswamy	
38.	Comp. App. (AT) No. 284 of 2019  <b>(With Defects)</b>	Surinder Kumar Batra & Anr. Vs. Daffodills India Pvt. Ltd. & Ors.	Aniket Jain	

**For Admission (After Notice)**

39.	Comp. App. (AT) (Ins) No. 543 of 2019	Naik Environmental Engineers Pvt. Ltd. Vs. Lucina Land Development Ltd.	Prabhat Chaurasia	Sumesh Dhawan
40.	Comp. App. (AT) (Ins) No. 545 of 2019	R. Balarami Reddy Vs. Sutanu Sinha	G. Arun	Shashank Agarwal
41.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.	Arijit Mazumdar	S. Chidambana
42.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. <b>With</b>	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2
43.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1
44.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
45.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti
46.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha
47.	Comp. App. (AT) (Ins) No. 830 of 2019	Indiabulls Housing Finance Ltd. Vs. Samir Kumar Bhattacharya & Anr.	Sumesh Dhawan	Kanwal Chaudhary-R1 Neha Sharma-R2
48.	Comp. App. (AT) (Ins) No. 833 of 2019	Arangcons. Vs. Amit Chandrakanth Shah & Ors. <b>With</b>	P.J. Rishikesh	Sanjay Gupta-R1 Amit Agrawal-R2
49.	Comp. App. (AT) (Ins) No. 860 of 2019	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr.	Adarsh Ramanujan	Sanjay Gupta-R1
50.	Comp. App. (AT) (Ins) No. 916 of 2019	Actioncor Consultants (P) Ltd. Vs. Viprah Technologies Ltd.	Prantik Hazarika	
51.	Comp. App. (AT) (Ins) No. 917 of 2019	India Trading Oil Company. Vs. Abhinandan Dyeing Pvt Ltd.	Soumya Dutta.	
52.	Comp. App (AT) No. 199 of 2019	Navneet Gupta. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Kalia	Rohan Jaitley- R5,6,7& 10

53.	Comp. App. (AT) No. 241 of 2019	Mahesh Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Gupta	Saurav Kalia R-3
54.	Comp. App. (AT) No. 242 of 2019	Ashok Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors.	Vivek Malik	P. Aggarwal-R2 Pallav Pandey- R5,6,7,10
55.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt Ltd & Anr. Vs Alliance Industries Ltd & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma- R1
56.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt Ltd & Anr. Vs. Ashok Kumar Khosla. & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma- R1
57.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt Ltd & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1

**Note: The Court will rise at 01:00 PM.**

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**By Order**

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**Registrar**